

Name of the corporate debtor: Rajesh Business and Leisure Hotels Private Limited Date of commencement of CIRP: 20th April 2022;
List of creditors as on: 21st July 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

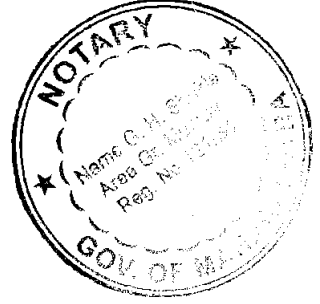
| Sl No | Name of ID creditor | Details of claims received | | Details of claims admitted | | | | Amount of claim not admitted | Amount of claim under verification (RS.) | Remarks |
|-------|---------------------|----------------------------|----------------------|--------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------------|--|---------|
| | | Date of receipt | Amount claimed (RS.) | Amount of claim admitted (RS.) | Nature of claim | Amount covered by security interest | Amount covered by guarantee | | | |
| 1. | ICICI Bank Limited | 04-05-2022 | 3,31,48,79,901 | 3,31,48,79,901 | Financial | 3,31,48,79,901 | No | 53.37% | - | |
| 2. | Bank of Baroda | 29-04-2022 | 1,61,62,12,377 | 1,61,62,12,377 | Financial | 1,61,62,12,377 | No | 26.02% | - | |
| 3. | Union Bank of India | 04-05-2022 | 1,28,04,05,408 | 1,28,04,05,408 | Financial | 1,28,04,05,408 | No | 20.62% | - | |

Security Structure for secured Financial Creditors:

| # | Name | Security |
|---|---------------------|--|
| 1 | ICICI Bank Limited | First pari passu security interest on all the movable and immovable assets of the Borrower (including freehold land), both present and future |
| 2 | Bank of Baroda | <ul style="list-style-type: none"> ▪ First pari passu security interest over DSRA ▪ First pari passu security interest over Escrow Account ▪ First pari passu security interest on the Borrower rights, titles and interests in all project documents / contracts / licenses including insurance contracts in favour of the Borrower ▪ First Pari Passu charge on office building located at R B House, MIDC Cross Road B, Off Andheri Kurla Road, JB Nagar, Andher East, Mumbai owned by Rajesh Estates and Nirman Pvt. Ltd. ▪ First Pari Passu Charge on 8 windmills of M/S Rajesh Construction Company Pvt. Ltd. located at Jaisalmer, Chitradurga, Karnataka, Sangli, Dhule and Nandurbar ▪ First Pari Passu Charge on cash flow of 8 windmills owned by Rajesh Construction Company Pvt. Ltd. ▪ Pledge over 30% shares held by Rajesh Hospitality Pvt. Ltd. and Rajesh Lifespaces Pvt. Ltd. ▪ Pledge over 15% shares held by Rajesh Patel and Harish Patel each in Rajesh Hospitality Pvt. Ltd. |
| 3 | Union Bank of India | |



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|--------------------------------|--|
| <p># Name: Security</p> | <ul style="list-style-type: none"> ▪ Corporate Guaratee of Rajesh Hospitality Pvt. Ltd., Rajesh Infracon Private Limited, Rajesh Construction Company Private Limited ▪ Corporate Guaratee of Rajesh Estates and Nirman Pvt Ltd and PG of Mr Rajesh Patel, Mr Harish Patel, and Mr Priyal Patel ▪ Non-Disposal Undertaking by Rajesh Hospitality Pvt. Ltd. over shares of Corporate Debtor ▪ Non-Disposal Undertaking by Rajesh Infracon over shares of Rajesh Hospitality Pvt. Ltd. |
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